

19-9-2001

Hon. Mr Justice R. B. K. T. V. C.

Case called. None appeared
as learned advocates have struck
the work on the call given by
the Bar Association. Adjourned.
list again on 22-11-2001.

Doc
SL

22/11/2001

Hon. Mr. C. S. Chadha, A.M.

The case taken up in the revised
list. None for the applicant. Miss Reau
Singh brief holder to Shri A.K. Chawla counsel
for the respondents.

Dismissed in default.

Subsequently Shri M.K. Upadhyay^{AM}
appears for the applicant and prayed
for recall of the order. The above order
is recalled. list this case on 23/11/01
for hearing.

23/11/2001

[Signature]

A.M.

24/12/01

Registrar

No sitting. Adjourned

to 28/2/02

BOC
Ag